<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 348 OF 2017

Dated: <u>14th November, 2017</u>

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

West Bengal Power Development Corporation Ltd. Vs. West Bengal Electricity Regulatory Commission & Anr.			 Appellant(s)
			 Respondent(s)
Counsel for the Appellant (s)	:	Mr. Anand Kr. Srivastava Ms. Shikha Pandey	

Counsel for the Respondent(s) :

<u>ORDER</u>

Admit. Issue notice returnable on 10.01.2018. Dasti, in addition, is permitted. In the meantime, the Respondent State Commission may file reply on or before 26.12.2017 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 05.01.2018 after serving copy on the other side.

List the matter on 10.01.2018.

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt